

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 123
IA (CA) No. 10/JPR/2024
CP No. 26/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Suresh Kumar Agarwal

...Petitioners

Versus

R & R Consortium Pvt. Ltd. & Ors.

...Respondents

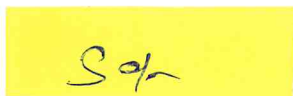
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Mohit Khandelwal, Adv.
For the Respondent : Prateek Kedawat, Adv.

ORDER

Heard Mr. Mohit Khandelwal, Adv. appearing on behalf of the Petitioner.
Mr. Prateek Kedawat, Adv. appeared on behalf of the Respondent. List the matter
on 07.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 02, 2024